

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 217 of 2014 & IA No.336 of 2014
and
IA Nos. 42, 43, 44, 45, 46, 47, 48 and 49 of 2016**

Dated: 10th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan, Mrs Swapna
Seshadri and Ms. Ranjitha
Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Shrivastava Adv. with
Mr. S. R. Pandey, Legal Advisor, GERC
for R.1, GERC
Ms. Puja Priyadarshini for R.29, SESI

ORDER

Post the appeal for hearing on **05th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt